

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (BA) No. 123 of 2020

Samir s/o Bhaskar Chatte

Vs.

State of Maharashtra and anr.

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri U.P. Dable, Advocate for the applicant
Shri A. M. Joshi , APP for the State/non-applicants

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

Heard learned Counsel Shri Dable for the applicant. He
seeks time to file rejoinder.

List this matter on 05.05.2020.

JUDGE